

C. A. T. Bench, JAIPUR

Date of Order

Orders

5.7.93

Mr. Prakash Singh - Counsel for applicant
Mr. Manish Bhandari - Counsel for respondents

Mr. Bhandari - Counsel for the respondents submits that orders have been passed and a number of cheques have been prepared in favour of 7 applicants. He further submits that they can collect the cheques today or any day convenient to them. If any dispute remains the applicant shall ^{be} at liberty to file a fresh petition. The C.P. is disposed of.

(O. P. Sharma)
Administrative Member

(D. L. Mehta)
Vice-Chairman

Per
21/7/93

App Out to
the app. Carl &
app. Carl as
vid 4883
On the 21-7-93

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